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CWP-4630-2023

NAVJOT KAUR &amp; ANR VS STATE OF PUNJAB &amp; ORS

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Present: Mr. Sumeet Goel, Senior Advocate with  
Mr. Pradyuman Garg, Advocate and  
Mr. Paramvir Parmar, Advocate, for the petitioners.

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Notice of motion.

On the asking of the Court, Mr. V.G. Jauhar, Addl. A.G., Punjab, accepts notice on behalf of respondent No.1. Mr. Shobhit Phutela, Advocate, has put in appearance on behalf of respondent No.3 and filed his Power of Attorney.

Respondent No.2 be served through **dasti** process.

Reply on behalf of the respondents be filed within a period of three weeks with a copy in advance to the counsel for the petitioners.

Replication thereto, if any, be filed within a further period of two weeks.

List for consideration on **29.05.2023**.

(AUGUSTINE GEORGE MASIH)  
JUDGE

15.03.2023

*harish*

(VIKRAM AGGARWAL)  
JUDGE